

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**M.A. No. 657 of 2017**

-----

**CORAM: HON'BLE MR. JUSTICE ANANDA SEN  
THROUGH VIDEO CONFERENCING.**

-----

For the appellant(s): Mr. Girish Mohan Singh, Advocate.  
For the Insurance Company: Mr. Ashutosh Anand, Advocate.

-----

7/25.03.2021: Counsel for the appellant submits that the appellant has died. He prays for some time to file substitution petition for substituting the legal heirs of the deceased.

Prayer is allowed.

This case is adjourned.

Anu/-

**(ANANDA SEN, J.)**